GOVERNMENT OF INDIA DEPARTMENT OF SPACE

RAJYA SABHA

UNSTARRED QUESTION NO. 292

TO BE ANSWERED ON THURSDAY, DECEMBER 08, 2022

NEW SPACE POLICY FOR PRIVATE PLAYER'S PARTICIPATION

292. SHRI JAGGESH:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government proposes to allow private sector participation, with commercial activities to be driven by Indian Space Research Organisation's (ISRO) marketing arm, New Space India Ltd. (NSIL);
- (b) whether Government has prepared a policy to define commercial activities of space that are available for private sector handled by NSIL and ISRO; and
- (c) if so, details and the time frame for launching the proposed New Space Policy?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a) Yes, Sir. Government proposes to widen the participation of private players in space domain, by allowing them to undertake end-to-end space activities. A single-window agency, INSPACe – Indian National Space Promotion & Authorization Centre, has been created in this regard to promote, handhold and authorize space activities of Non-Government Entities(NGEs). In parallel, NewSpace India Limited (NSIL), a Central Public Sector Enterprise under Department of Space mandated to carry out operational and commercial activities, so far largely conducted by ISRO.

(b) & (c)

Yes, Sir. The Department of Space is in the process of formulating a comprehensive, overarching space policy, that shall bring clarity on roles of various stakeholders. The Policy has undergone extensive deliberations with industry groups, inter-ministerial consultations and is under further approval process.
